N O T I C E

WITH REFERENCE TO the Notice dated 15.07.2022, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that, on **Monday, 18th July, 2022 :**

I

The Division Bench comprising of the **Hon'ble Shri Justice C. V. Bhadang** and the **Hon'ble Shri Justice N. B. Suryawanshi (notified earlier)** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Shri Justice R. V. Ghuge.**

II

The **Hon'ble Shri. Justice N.B. Suryawanshi** will sit singly and take up His Lordship's extant judicial assignment.

High Court, Appellate Side,]
Bombay]
]
16th July 2022]

By Order,
Sd/-
(V. R. Kachare)
Registrar (Judl-I)